THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th April, 2023

No.HC.VII-17/2023/ 3421 /A: In partial modification to this Registry's earlier Notification No. HC.VII-17/2023/2461 dated 27th March, 2023, the joining time of Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati (under order of transfer) has been extended along with the chain of officers connected with his transfer accordingly till 12-05-2023 instead of 22-04-2023.

By Order, Sdl - Romen Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/3422-3437/A. Dated 19.04.2023 Copy to:-

1.	The L.Rcum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur,
	Guwahati for information and necessary action.
2.	The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3.	The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4.	The District and Sessions Judge, Baksa, Mushalpur.
5.	The District & Sessions Judge,
6.	The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7.	The Principal Judge, Family Court.
8.	The Chief Judicial Magistrate,
9.	The Additional Chief Judicial Magistrate,
10.	The Joint Registrar (), Gauhati High Court, Guwahati.
11.	The Deputy Registrar (), Gauhati High Court, Guwahati.
12.	The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice Gauhati
	High Court, Guwahati.
13.	The Administrative Officer (J) (), Gauhati High Court, Guwahati.
14.	The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court
	website.
15.	The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/
	Registrar (Estt.), Gauhati High Court, Guwahati.
16.	
	publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE) GAUHATI HIGH COURT, GUWAHATI